

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.08.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt. Ltd. Vs S. Rajendran, Former RP, M/s PRC International Hotels Pvt. Ltd.	Mr. AK Maghesh	
2.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 11 Ors. Vs Mr. Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd.	Mr. Pradeep Joy	
3.	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.	Mr. Anand Varma	
4.	Comp App (AT) (CH) (Ins) No. 289/2024 For Exemption IA No. 758/2024	Metabion International AG Vs Trivitron Healthcare Pvt. Ltd.	Mr. Ashwin Shanbhag	Mr. S Sathiyarayanan For Caveator

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No.750/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla- R1 Ms. Mumaneni Vazra Laxmi- R2

6.	IA No. 404/2021 (For Condone Delay) & IA No. 632/2021 (Delay in filing Reply) in Comp App (AT) (CH) (Ins) No.199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd. WITH	Mr. Udayarikar Rangarajan	Mr. G Kalyan Jhabakh
7.	IA No. 405/2021 (For Condone Delay), IA No. 633/2021 (Delay in filing Reply) & IA No. 453/2022 (Additional docs) in Comp App (AT) (CH) (Ins) No.201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan	Mr. G Kalyan Jhabakh
8.	IA No. 280 & 615/2024 (To implead), IA No. 148/2023 (For Additional docs) in Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumala Tirupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K. Manivannan R2
9.	IA No.937/2022 (To Implead) in Comp App (AT) (CH) (Ins) No. 358/2022 Leave to file IA No.820/2022 To Dispense With IA No.821/2022 To Adv. Hg. IA No.819/2022, 21, 657 & 1404/2023 For Stay IA No. 818, 1094/2022, 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhuraajan Vs Mr Umesh Garg & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand- R1, R2
10.	IA No.327/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 93/2023 For Stay IA No.326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. Dhruv Gupta	Mr. AG Sathyanarayana-R1 Mr. ML Ganesh- R2

11.	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Dhruv Gupta	Mr. AG Sathyanarayana
12.	IA No. 1102/2023 (Additional docs.) in Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 &1104/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
13.	IA No. 117/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman- R1
14.	IA No. 889/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023, 161/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	Mr. D Senthil Kumar	Ms. Anusha Peri R1 Ms. Elamathi- R2
15.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jerin Asher Sojan	M/s Tatva Legal

16.	IA No. 409/2024 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
17.	IA No. 412/2024 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
18.	IA No. 414/2024 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Shri Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020)	Kamini Metalliks Private limited Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Mr. T Ravichandran-R2
20.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt. Ltd. (Erst. Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
21.	Comp App (AT) (CH) (Ins) No. 401/2023 For Stay IA No. 1232/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Maharshi Viswaraj- R2

22.	Comp App (AT) (CH) (Ins) No. 403/2023 For Stay IA No. 1236/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr.	Mr. Pranava Charan	Mr. M Maharshi Viswaraj- R2
23.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
24.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Mr. Jangam Gopi, ExDirector & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2
25.	Comp App (AT) (CH) (Ins) No. 213/2024	M Ramakanth Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. M Ramakanth Party-in-person	Ms. Kopal Sharraf For Caveator
26.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Sri Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt. Ltd. & Anr. Vs Mr. Chinnam Poorna Chandra Rao Liquidator of Victory Trnsformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana
27.	Comp App (AT) (CH) (Ins) No. 261/2024 For Stay IA No. 694/2024	P Krishna Vs Bank of Maharashtra & 2 Ors.	Mr. Mayan H Jain	Mr. T Ravichandran- R1

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran

29.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran- R1, R8, R9, R14
30.	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors WITH	M/s Paul & Paul J Hudson Samuel & Partners	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
31.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
32.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erst. Managing Director, India Tech Ltd. & 2 Ors. Vs Mr. Sasitharan Ramaswamy, Liquidator of India Techs Ltd.	Dr. KS Ravichandran, PCS Ms. Manjula Devi	M/s Ramalingam & Associates
33.	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s. Aambis Food Products Pvt. Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
34.	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
35.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh	Mr. Jerin Asher Sojan
36.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

37.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
38.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletch Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
41.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs The Kerala State Co- Operative Bank Ltd.	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
42.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
43.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	Mr. Hari Kumar G Nair

44.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar Liquidator of M/s Brilliant IT Enabling Services Pvt. Ltd.	Mr. M.S Viswanathan	Ms. H Krithika
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Copy to

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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